

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
On. dt. 18.07.08 For Hearing. Memo at Sl. 'x' with a depos copy of death certificate filed by the counsel for petitioner may kindly be perused. Substitution petition not filed. h 02/08 <u>Bul</u>	Order dt. 18.07.08 Coram: Hon'ble Mr. C.R. Mohapatra, Member (A) Mr. N. Panda, Ld. Counsel for the applicant submits that the applicant has expired on 31.05.08. for which He seeks 02 weeks time to file application for Substitution. Hence 02 weeks time is allowed. to the applicant Call on 08.08.08. <u>Member (A)</u>
On. dt. 08.08.08 Copy of order prepared for counsel for both sides. h 12/08/08 <u>S. G.</u>	Order dt. 08-08-2008 Coram: Hon'ble Mr. Justice K. Thangappan, Member (J) Hon'ble Mr. C.R. Mohapatra, Member (A) Neither the counsel for the Applicant nor the Applicant is present when called. The case is dismissed for default. Ld. counsel for the Respondents is present. <u>Member (A)</u> <u>Member (J)</u>